


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI  
O R D E R**

In partial modification to this office order No.2303/65452-65582/F.1(3)/Gaz/18 dated 12.10.2018, the following Committee is hereby re-constituted, with immediate effect :

Name of the Committee	Name of the Judicial Officer	Designation
<b>Committee for digitization/ scanning of record &amp; award of contract for digitization/ scanning of office/judicial record of Delhi District Courts through outsource agency</b>	Sh. Manoj Jain Addl. District Judge (West)	Chairperson
	Sh. Ravinder Dudeja Judge, Family Court (Central)	Member
	Sh. Kanwal Jeet Arora Addl. District Judge (South-West)	Member
	Sh. Saurabh Pratap Singh Laler Addl. Sessions Judge (West)	Member
	Sh. Abhilash Malhotra Metropolitan Magistrate (Central)	Member
	Ms. Neha Pandey Metropolitan Magistrate (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
(TALWANT SINGH)

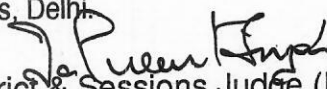
District & Sessions Judge (HQs)

No. 2492/78182-207 /F.1(3)/Gaz/18

Delhi  
Dated: 14 NOV 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officers Concerned.
4. The AO(J)/Incharge, Admn. Branch (I,II&III), Computer Branch, Digitization Cell, Caretaking Branch (Central), Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

  
District & Sessions Judge (HQs)  
Delhi